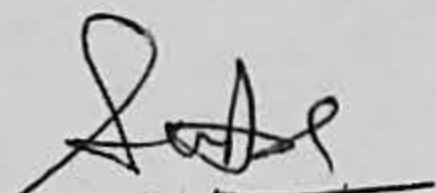


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Hon. Mr. S. Dayal, AM,
Hon. Mr. S. K. Agrawal, JM.

None for the applicant. None appeared for the applicant on 06/11/97 when the case was listed and came up for consideration before the Division Bench. Today also nobody ~~was~~ is present on behalf of the applicant. The O.A. is ~~dismissed~~ therefore, dismissed in default and for non-prosecution.


JM.


AM

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